

follows :-

	1995-96	1996-97 Prov./Actual	1997-98 (RE)	1998-99 (BE)
Wheat				
(A) Pooled cost of grain	351.04	390.73	497.02	517.05
(B) Overhead Cost				
(i) Procurement incidentals & carryover charges to State Agencies	120.31	134.37	127.86	136.00
(ii) Distribution Cost	112.60	115.06	175.62	154.90
(C) Economic Cost (A+B)	583.95	640.16	800.50	807.95
Rice				
(A) Pooled cost of grain	581.38	627.99	686.75	743.98
(B) Overhead Cost				
(i) Procurement Incidentals	54.10	61.41	64.15	65.50
(ii) Distribution cost	127.34	158.29	189.50	170.88
(C) Economic Cost (A + B)	762.82	847.69	940.40	980.36

(d) The acquisition costs have increased mainly due to increase in the pooled cost of grains as a result of increases in the Minimum Support Price/naked cost of grains, as also ad-valorem increases in statutory charges and switch over to 50 kg. gunny packings. The distribution costs have increased on account of freight increases and increases in handling costs, because of pay revision, progressive departmentalisation of labour.

(e) The following important steps have, inter-alia, been taken/are being taken by the FCI to reduce/contain these costs :-

- (i) It has been decided to appoint a consultant to go into the ways of reducing the economic cost of FCI.
- (ii) FCI is trying to achieve average capacity utilisation of 75% to reduce storage cost even though the procurement of grain is seasonal.
- (iii) The procurement and movement ratio is being adhered to the norm of 1:1.35 as fixed by the Govt. of India to reduce the expenditure on freight.
- (iv) Continuous efforts are being made to reduce shortages in handling of foodgrains.
- (v) Efforts are also being made to reduce the incurrence of Railway demurrage charges.

(vi) Excess stocks are being released in the open market at prices above the Central Issue Price (CIP).

(vii) FCI is trying to control the Administrative cost by following a ban on recruitment of resultant entry level posts and has been reducing its staff strength around 800 persons yearly.

[English]

SPOR (15) 68-69

Medals won by India

*20. SHRI K. YERRANNAIDU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of medals won by India in the recent Asian Games;

(b) whether the Government are satisfied with the performance of the sports; and

(c) if not, the steps proposed to be taken by the Government to encourage sports in the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) India won 35 Medals (7 Gold, 11 Silver & 17 Bronze) in the Asian Games held at Bangkok

from 6th to 20th December, 1998, which is a higher tally than in the 1994 and 1990 Asian Games in which India secured 4 & 1 Gold Medal respectively and the total medal tally in each Asian Games was 23 medals respectively.

(b) and (c) Yes, Sir. In order to improve and consolidate on the present performance, the Government has asked each National Sports Federation to draw up a detailed Long Term Development Programme for raising the standard of sport. The holding of tournaments at Sub-Junior, Junior and Senior levels has been emphasised in order to scout talent. The Government has taken new initiatives in opening a National Sports Development Fund. It has commenced a Scheme for promising sportspersons wherein an amount upto Rs. 5.00 lakhs can be sanctioned to individual sportspersons for improving their standards. All the existing sports schemes operated by the Government have been suitably revised. The Sports Authority of India has been asked to hold regular coaching camps and to provide requisite scientific support. Foreign coaches are also being selectively appointed for coaching.

SC/ST/08^e

69-72

0-155^a

Funds Released From NSFDC

1. SHRI ARJUN SETHI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the total number of SCs/STs beneficiaries receiving loans in each district of Orissa during each of the last three years;

(b) the total funds released from the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation during each of said years;

(c) whether no beneficiary of this category has been given loans in the district of Balasore and Bhadrak during the said period; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) The requisite information is given in the statement enclosed.

(b) The details of terms loan released to Orissa during each of the last three years by the NSFDC are given below :

Year	Amount
1995-96	Nil
1996-97	Nil
1997-98	Rs. 441.44 lakhs

(c) Whereas one beneficiary of Bhadrak district was given loan but no beneficiary from Balasore District received loan.

(d) The less coverage of beneficiaries during the period is attributed to lack of keenness of the banks to provide funds in NSFDC assisted schemes implemented by Orissa SC & ST Finance Development Corporation.

Statement

(Rs./Lakhs)

S.No.	Name of the Districts	No. of Beneficiaries financed during					
		1995-96		1996-97		1997-98	
		No. of Beneficiaries SC	ST	No. of Beneficiaries SC	ST	No. of Beneficiaries SC	ST
1	2	3	4	5	6	7	8
1.	Nayagarh	1	-	-	-	-	-
2.	Kalahandi	1	-	1	-	2	2
3.	Bolangir	2	-	-	-	5	3
4.	Bhadrak	1	-	-	-	-	-
5.	Jharsuguda	-	1	-	-	-	-
6.	Boudh	1	-	-	-	1	-
7.	Nuapada	1	-	-	-	-	-
8.	Puri	3	-	1	-	-	-
9.	Sambalpur	-	-	1	-	1	1